

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1966
TO BE ANSWERED ON 13.03.2023**

BENEFIT OF PRADHAN MANTRI JAN AROGYA YOJANA (PMJAY)

1966. DR. NISHIKANT DUBEY:

SHRI MANOJ TIWARI:

SHRI SUNIL BABURAO MENDHE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the funds spent for the welfare of the registered beneficiaries at e-Shram Portal along with the State-wise details thereof including Delhi, Jharkhand, Maharashtra and Bhandara Gondiya;**
- (b) whether the Government proposes to extend the benefit of the Pradhan Mantri Jan Arogya Yojana (PMJAY) to the said beneficiaries;**
- (c) if so, the details thereof and the time by which the said benefits would be extended; and**
- (d) if not, whether the Government proposes to extend the benefits of PMJAY to the said beneficiaries in future?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (d): e-SHRAM portal envisages registration of all unorganised sector workers to create a comprehensive database of unorganised workers. At present, there are more than 28.62 crore workers registered in the portal. After registration on e-SHRAM, a Universal Account Number (UAN) is provided to the worker. The State wise number of registrations under e-SHRAM is annexed. Government of India is paying Rs. 20 per worker to Common Service Centre (CSC) and State Seva Kendras as registration charges for facilitating registration of unorganised workers on e-SHRAM. As on 31st December, 2022 an amount of around Rs. 347 crore has been given to CSC and Rs. 19.07 Crore to States/UTs with regard to registration and IEC activities respectively.

Contd..2/-

Further, e-SHRAM portal has been integrated with Pradhan Mantri Shram Yogi Maandhan Scheme (PMSYM) which is a voluntary and contributory pension schemes under which unorganised workers contribute Rs. 55/- to Rs. 200/- per month (based on entry age) as their contribution and equal matching contribution is provided by Government of India. On attaining age of 60 years, a monthly pension of Rs. 3000 is provided to PMSYM beneficiaries. e-SHRAM registrants can easily opt for PMSYM scheme using e-SHRAM Universal Account Number.

Also, the Ministry has shared e-SHRAM data of unorganised workers totalling to 28.51 crore (as on 17.02.2023) with the National Health Authority (NHA) under the Ministry of Health & Family Welfare. It was observed from the analysis of the data that approximately 40% of the workers registered on e-SHRAM are already registered under PMJAY.

ANNEXURE REFERRED TO IN REPLY PART(a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 1966 FOR 13.03.2023 REGARDING BENEFIT OF PRADHAN MANTRI JAN AROGYA YOJANA (PMJAY).

Sl. No	State	Total Registrations (As on 5th March 2023)
1.	Andaman & Nicobar Islands	28,531
2.	Andhra Pradesh	79,39,685
3.	Arunachal Pradesh	1,40,854
4.	Assam	69,36,225
5.	Bihar	2,85,72,148
6.	Chandigarh	1,74,211
7.	Chhattisgarh	82,65,483
8.	Delhi	32,53,475
9.	Goa	58,246
10.	Gujarat	92,58,816
11.	Haryana	52,58,589
12.	Himachal Pradesh	19,23,993
13.	Jammu & Kashmir	33,81,602
14.	Jharkhand	91,57,309
15.	Karnataka	74,92,880
16.	Kerala	59,04,853
17.	Ladakh	29,225
18.	Lakshadweep	2,439
19.	Madhya Pradesh	1,69,33,641
20.	Maharashtra	1,35,00,465
	(a) Bhandara 3,73,767	
	(b) Gondia 4,45,142	
21.	Manipur	4,05,326
22.	Meghalaya	2,89,246
23.	Mizoram	58,317
24.	Nagaland	2,18,733
25.	Odisha	1,33,29,998
26.	Puducherry	1,76,497
27.	Punjab	54,97,733
28.	Rajasthan	1,28,18,143
29.	Sikkim	24,863
30.	Tamil Nadu	83,86,619
31.	Telangana	41,21,569
32.	The Dadra & Nagar Haveli and Daman & Diu	72,905
33.	Tripura	8,44,751
34.	Uttar Pradesh	8,30,20,267
35.	Uttarakhand	29,72,888
36.	West Bengal	2,58,04,580
	Total	28,62,55,105
